(1)	(2)	(3)	(4)	(5)
16.	M/s. Hauers Lines (P) Ltd.	N Kr.3.510	Acquisition of Second Hand Dry Cargo Vessels	5/8%p.a. over LIBOR
17.	M/s. Essar Bulk Carriers	£ 11.25	Acquisition of 1 NDT Vessel	5/8%p.a. over LIBOR
18.	M/s. Ballarpur Industries	US\$ 3.690	Acquisition of second hand chemical/edible oil carriers	5/8%p.a. over 6 months LIBOR
19.	M/s. Sakal Papers (P) Ltd.	FF 1.59	Import of Web- Offset Rotary Printing Machine	5/8% p.a. over 6 month LIBOR
20.	M/s. Bombay Off- Shore Suppliers Services Ltd.	US\$ 3.150	Acquisition of second hand Motor Towing Tug, Ocean Falcon-I	5/8%p.a. over LIBOR
21.	M/s. SML Diag- nostic Centre	US\$ 0.10 DM 2.07	Import of Medi- cal equipments etc.	5/8%p.a. over SIBOR

Notes: - 1. LIBOR: London Inter-bank Offered Rate.

2. SIBOR: Singapore Inter-bank Offered Rate.

Ban on Recruitment in Government Service

796. SHRI NARAYAN CHOUBEY: Will the Minister of FINANCE be pleased to state :

- (a) whether a ban on recruitment has been ordered by Government for Government Service including Railway Service;
- (b) if so, upto what date the order is operative; and
- (c) whether Government will fill up authorised vacancies and start recruitment early, if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANAR-DHANA POOJARY): (a) to (c). As a part of anti-inflationary measures, Ministries/ Departments of the Government of India were advised not to fill up existing vacancies till 31st March, 1985. Exemptions have however been allowed in a few selective cases like appointment of dependents of deceased employees on compassionate grounds and handicapped persons, redeployment of personnal surplus to one organization in another regularisation of casual labourers against Group 'D' vacancies, filling up of vacancies purely by promotion etc.

Expert Terms to study Processes of Ouality Testing of Shrimps in Japan and U.S.

- 797. SHRIK, PRADHANI: Will the Minister of COMMERCE AND SUPPLY be pleased to state:
- (a) whether his Ministry have decided to send two expert teams to Japan and U.S. to study the processes of quality testing of shrimps supplied by India;
- (b) if so, the composition of these teams and the outcome of the study made by them of testing process particularly in Japan and the change suggested by them in the existing process of quality testing; and
- (c) the step being taken by Government to implement these suggestions?

THE MINISTER OF FINANCE AND COMMERCE AND SUPPLY (SHRI VISHWANATH PRATAP SINGH): (a) and (b). It is proposed to send a delegation to Japan for exchange of views regarding testing methods and precautionary measures against Cholera contamination in shrimps meant for experts. The composition of the delegation is under finalisation.

(c) Does not arise.